

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 133**  
**(IB)-2742(ND)/2019**  
**RA-166/ND/2023**

**IN THE MATTER OF:**

**Kusum Dwivedi & Ors.**

**... Applicant/Petitioner**

**Versus**

**M/s. Three C. Shelters Pvt. ltd.**

**... Respondent**

**Under Section: 7 IBC, 2016**

**Order delivered on 13.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List on 14.06.2024 when the pending applications qua (IB)-1248(PB)/2018 alongwith other connected matters.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**